

EXTRAORDINARY

REGD. NO. JK-33



**THE
JAMMU AND KASHMIR GOVERNMENT GAZETTE**

Vol. 131] Srinagar, Wed., the 26th Sept., 2018/4th Asv., 1940. [No. 25-7

Separate paging is given to this part in order that it may be filed as a
separate compilation.

PART III

Laws, Regulations and Rules passed thereunder.

GOVERNMENT OF JAMMU AND KASHMIR
CIVIL SECRETARIAT—DEPARTMENT OF LAW, JUSTICE AND
PARLIAMENTARY AFFAIRS
(Legislation Section)

Srinagar, the 26th September, 2018.

The following Act has been assented to by the Governor on
26th September, 2018 and is hereby published for general information :—

**THE JAMMU AND KASHMIR BABA GHULAM SHAH
BADSHAH UNIVERSITY (AMENDMENT) ACT, 2018**

(Governor Act No. XV of 2018)

[26th September, 2018.]

Enacted by the Governor in the Sixty-ninth Year of the Republic of
India.

2 The J&K Govt. Gazette, 26th Sept., 2018/4th Asv., 1940. [No. 25-7

An Act to amend the Jammu and Kashmir Baba Ghulam Shah Badshah University Act, 2002.

In exercise of the powers vested under Proclamation No. P-1/18 of 2018 dated 20th June, 2018, the Governor is pleased to enact as follows :—

1. *Short title and commencement.*—(1) This Act may be called the Jammu and Kashmir Baba Ghulam Shah Badshah University (Amendment) Act, 2018.

(2) It shall come into force from the date of its publication in the Government Gazette.

2. *Amendment of section 8, Act No. XVI of 2002.*—In section 8 of the Jammu and Kashmir Baba Ghulam Shah Badshah University Act, 2002, the full stop (.) at the end of sub-section (1), shall be substituted by the colon (:) and thereafter the following proviso shall be added, namely :—

“Provided that during the continuation of Proclamation issued under section 92 of the Constitution of Jammu and Kashmir or Article 356 of the Constitution of India, as applicable to the State, the Governor shall be the Chancellor of the University.”

SATYA PAL MALIK,
Governor.

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(Sd.) ASHISH GUPTA,
Deputy Legal Remembrancer,
Department of Law, Justice and Parliamentary Affairs.